

**MINISTRY OF CORPORATE AFFAIRS**  
**NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.)

Shri S.J. Mukhopadhaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

GYANESHWAR KUMAR SINGH, Jt. Secy.

**NOTICE**

To avoid the rush in the Tribunal due to the present situation, it is notified that all Company Appeals Competition Appeals, Contempt Petitions and Review Applications, which are likely to be listed between 17.03.2020 to 31.03.2020 will be taken up after 17.04.2020. Urgent fresh matters and pending Company Appeals, Competition Appeals, Review Applications, Contempt Petitions and Insolvency matters be mentioned before Hon'ble acting Chairperson. The Insolvency matters fixed between 17.03.2020 to 31.03.2020 may be taken up but the Bench will rise at 01:00 PM on each day during the said period. Filing will be accepted up to 01:00 PM and the office will be closed at 02:00 PM.

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.03.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreasha Merla, Member(Technical)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Corporate Bank & Anr.	Syed Abdul Haseeb	Bild Aali-R2(IRP)

2.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal-IRP Rajiv Narayan-R2
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**For Admission (Fresh Cases)**

3.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels	Adhish Srivastava	Vijay Kaundal
4.	Comp. App (AT) (Ins) No. 427 of 2020	Trivandrum International Health Services Ltd. Vs. Dhanlakshmi Bank Ltd.	S. Gowthaman	
5.	Comp. App (AT) (Ins) No. 428 of 2020	Aurotech Infraprojects Pvt. Ltd. Vs. Garg Heart and Multispeciality Hospitals Pvt. Ltd.	Venket Rao	
6.	Comp. App (AT) (Ins) No. 429 of 2020	Kerala Ayurveda Ltd. Vs. TATA Global Beverages Ltd.	Aakashi Lodha	
7.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.	Kumar Anurag Singh	
8.	Comp. App (AT) No. 74 of 2020	Montreaux Resorts (P) Ltd. & Anr. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Deepak Khosla	
9.	Comp. App (AT) No. 75 of 2020	Mrs. Sonia Khosla (Through L.R.) Vs. Montreaux Resorts (P) Ltd. & Ors.	Deepak Khosla	

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors  <b>With</b>	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora- R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan-R12
11.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. <b>With</b>	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora-R3
12.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. <b>With</b>	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP

13.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr.  <b>With</b>	Shantanu Singh	Madhusmita Bora-R2 D.Sreenivasan-RP
14.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyan Investments Pvt. Ltd. & Ors.	Ravi Raghunath.	Madhusmita Bora-R1 D.Sreenivasan-RP
15.	Comp. App. (AT) (Ins) No. 1211 of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt. Ltd. Through the interim Resolution Professional Konduru Prashanth Raju & Anr.	Karan Malhotra	Abhishek Malhotra
16.	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd. & Ors.	Aaditya A. Pande	Manish Jha-R4
17.	Comp. App. (AT) (Ins) No. 145 of 2020	Vision Millennium Exports Pvt. Ltd. Vs. Edelweiss Rural & Corporate Services Ltd.	Pranay Sohini	Krishna Dev J.
18.	Comp. App. (AT) (Ins) No. 264 of 2020	Amar Plaza and Holdings Ltd. Vs. Shree Shiromani Project Pvt. Ltd.	Dhruv Surana	
19.	Comp. App. (AT) (Ins) No. 342 of 2020	Sai Syntex Co. Vs. Atlanti Spinning & Weaving Mills Ltd.	Misha Rohatgi	
20.	Comp. App. (AT) No. 05 of 2020	Tamilnad Mercantile Bank Ltd. Vs. Maddhumathi Kannan Adityan	Surekha Raman	Mohit D. Ram
21.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	Vasudha Singh -R1

#### For Hearing

22.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
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**Note: The Court will not sit after 01:00 PM**

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2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**